



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL RISE AT 1:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
55	<a href="#">WA/115/2018</a> (AT 10:30 AM)	PRAFULLA SAIKIA <b>Versus</b> TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. R K D CHOUDHURY MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
56	<a href="#">WA/22/2024</a>	RANJAN KUMAR SINGHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. G PEGU DY.S.G.I.
<b>- FOR ORDERS -</b>				
57	<a href="#">WA/199/2019</a> FIXED	M/S. CENTURY MERCANTILE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM MR. S CHAKRABORTY AMICUS CURIAE
58	<b>WITH</b> <a href="#">WA/203/2019</a>	SRI BASANT KUMAR DUGAR (JAIN), <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM
59	<b>WITH</b> <a href="#">WA/204/2019</a>	SRI BHUSHAN KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
60	<a href="#">WP(C)/2475/2024</a> FIXED	THE UNION OF INDIA AND ANR <b>Versus</b> SANTANU SARMA AND 5 ORS.	B. CHAKRAVARTY, CGC	

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
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25)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



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**[ For Thursday,6th June 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
87	<a href="#">WP(C)/1208/2024</a> B/O	SAFIQUL ISLAM AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM SC, N C T E DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 3:20 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
12	<a href="#">WP(C)/8594/2018</a> FIXED	MUSTT. AZIDA @ AZIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>				
13	<a href="#">WP(C)/8074/2017</a> WITH LCR, B/O	ABU BAKKAR SIDDIQUE BHUYAN @ ABU BAKKAR SIDDIQUE @ MD. ABU BAKKAR SIDDIQUE <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/8254/2017</a> WITH LCR, FIXED	ALOY PAUL <b>Versus</b> THE UNION OF INDIA	MR. S CHOUDHURY	ASSTT.S.G.I.

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
26	<a href="#">WP(C)/6224/2018</a> FIXED	NAZMUL KHAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	<b>WITH</b> <a href="#">I.A.(Civil)/1211/2020</a> in <a href="#">WP(C)/6224/2018</a>	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. <b>Versus</b> NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
27	<b>WITH</b> <a href="#">WP(C)/1330/2024</a>	NAZMUL KHAN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM SC, GMC SC, AGRI. DEPARTMENT
28	<a href="#">WP(C)/4576/2019</a> FIXED	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	GA, ASSAM MR. S K ROY MD K RAHMAN MS P M SARMA SC, REVENUE

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
20	<a href="#">WP(C)/4879/2020</a> PART-HEARD, FIXED	NANDITA ROY GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	MR D KALITA GA, ASSAM MRS R DEKA MR. H R DAS MR J LOTHAS SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

16	<a href="#">MC/78/2023</a> in Mat.App./15869/2018 (D/O), FIXED in Mat.App./15869/2018	XXXXXXX <b>Versus</b> XXXXXXX	MR. B K DAS MS J KALITA	MR D K MEDHI MR A KAKOTI MS S BORA
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
12	<a href="#">CRL.A(J)/54/2020</a> 6 Y 5 M 21 D :WITH LCR 3 FILES, P.B.-2, FIXED	NANTU NATH <b>Versus</b> THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
13	<a href="#">Crl.A./72/2020</a> WITH LCR 5 FILES, P.B.-2, FIXED	SANKAR BAKTI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM

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6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024

22)	MS. D GHOSH	06-06-2024	To	06-06-2024
23)	MR R ISLAM	06-06-2024	To	07-06-2024
24)	MR. S SHARMA	06-06-2024	To	07-06-2024
25)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,6th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
5	<a href="#">Bail Appln./383/2024</a>	ANITA PAL <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
<b>BAIL HEARING (BA)</b>				
6	<a href="#">Bail Appln./845/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	SADEK ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
7	<a href="#">Bail Appln./1240/2024</a> WITH CASE RECORD (SCANNED COPY), BY SLIP	RAVINDRA RAY AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, NCB
8	<a href="#">Bail Appln./1579/2024</a> WITH OFFICE NOTE, FIXED	MAHENDRA SINGH <b>Versus</b> THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
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11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
22)	MS. D GHOSH	06-06-2024	To	06-06-2024
23)	MR R ISLAM	06-06-2024	To	07-06-2024
24)	MR. S SHARMA	06-06-2024	To	07-06-2024
25)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Thursday,6th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
50	<a href="#">Crl.Pet./627/2024</a> B/O	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	
<b>BAIL HEARING (BA)</b>				
51	<a href="#">Bail Appln./1538/2024</a> WITH OFFICE NOTE, FIXED	RAKIBUL HOQUE @ RAKHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
52	<a href="#">Bail Appln./1616/2024</a> CONNECTED WITH ITEM NO 23 IN THE DAILY CAUSELIST	PARTHAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
<b>BAIL HEARING</b>				
53	<a href="#">AB/1285/2024</a> B/O	MOFIDUL ISLAM <b>Versus</b> STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
<b>ORDERS</b>				
54	<a href="#">I.A.(Crl.)/531/2024</a> B/O in Bail Appln./1492/2024 <b>WITH</b> <a href="#">Bail Appln./1492/2024</a>	NIPU NATH <b>Versus</b> THE STATE OF ASSAM  NIPU NATH <b>Versus</b> THE STATE OF ASSAM	S AHMED  MS A HUSSAIN MR M RAHMAN S AHMED	PP, ASSAM  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
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24)	MR. S SHARMA	06-06-2024	To	07-06-2024
25)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH]**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE S. SHYAM AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
50	<a href="#">Bail Appln./1652/2024</a> B/O	SIRAJ ALI @ CHIRAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
51	<a href="#">Bail Appln./1656/2024</a> B/O	SIRAJ ALI @ CHIRAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
52	<a href="#">Bail Appln./1287/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	THEMBOI @ SMT. THEMBOI SINGSON <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, DRI
53	<a href="#">Bail Appln./1476/2024</a> FIXED.	LUNKHOHAO KHONGSAI AND 2 ORS. <b>Versus</b> UNION OF INDIA	MR. A AHMED MR A AHMED	SC, DRI
<b>ORDERS</b>				
54	<a href="#">Crl.Pet./479/2024</a> BY SLIP	NRIPEN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>QUASHMENT</b>				
55	<a href="#">Crl.Pet./82/2018</a> FIXED.	UPENDRA GOGOI @ UPEN CHANDRA GOGOI <b>Versus</b> NARAYAN BHUYAN	MRS R BEGUM MR. P KATAKI MS. M DEVI	MR. T ISLAM MR. K PRASAD MS. R DEKA

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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6)	MR. A THAKUR	24-05-2024	To	06-06-2024
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25)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**WITHDRAWAL**

51	<a href="#">Crl.Pet./620/2024</a> B/O	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM
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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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22)	MS. D GHOSH	06-06-2024	To	06-06-2024
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24)	MR. S SHARMA	06-06-2024	To	07-06-2024
25)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **BAIL HEARING (BA)**

7	<a href="#">Bail Appln./1421/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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25)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
23	<a href="#">WP(C)/6030/2017</a> BY SLIP	GOPINATH BORDOLOI MEMORIAL HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MR.N SAIKIA MR.M SMITH	GA, ASSAM MR.N HASAN(R- 6,7,9&10) MR.J ROY(R- 6,7,9&10) MR.A HASAN(R- 6,7,9&10) MS.C SHARMA(R- 6,7,9&10) SC, SECONDARY EDUCATION MS.S KAKATI(R- 6,7,9&10)
24	<a href="#">WP(C)/5347/2020</a> FIXED	ECONOMIC DEVELOPMENT ORGANISATION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
22)	MS. D GHOSH	06-06-2024	To	06-06-2024
23)	MR R ISLAM	06-06-2024	To	07-06-2024
24)	MR. S SHARMA	06-06-2024	To	07-06-2024
25)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[**SUPPLEMENTARY CAUSE LIST-I**]

[ **FOR THURSDAY THE 6<sup>TH</sup> DAY OF JUNE, 2024** ]

[**AT 3:30 PM**]

**BEFORE**

**HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA**

[**COURT NO: 24**]

[**COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT AT 3:30 PM**]

## **HEARING**

- |   |   |   |  |              |
|---|---|---|--|--------------|
| 1 | W.P.(CRL.) 11/2022<br>(PART-HEARD)      | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>VIKHONO KISO                          | PP, NAGALAND |
|   | <b>WITH</b>                             |   |  |              |
| 2 | CRL.PET. 5/2021                         | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>SASHIMONGLA JAMIR<br>TEMJENCHILA AIER | GOVT ADV NL  |
|   | <b>WITH</b>                             |   | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE  |              |
|   | I.A.(CRL.) 5/2022<br>IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE  |              |
|   | <b>WITH</b>                             |   |  |              |
|   | I.A.(CRL.) 9/2022<br>IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>VIKHONO KISO                          | GOVT ADV NL  |
|   | <b>WITH</b>                             |   |  |              |
| 3 | CRL.PET. 27/2022                        | SHRI RICHARD YIMTO.IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND        | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>VIKHONO KISO                          | GOVT ADV NL  |



# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR THURSDAY, THE 6<sup>TH</sup> DAY OF JUNE, 2024 ]**

**(AT 02:00 P.M.)**

**BEFORE**

**HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**[COURT NO: 26]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM ]**

## **SUPPLEMENTARY HEARING**

1. WP(C) 480/2018 FIXED	SHRI CHOLINGSO KORA <b>VERSUS</b> THE UNION OF INDIA AND 8 ORS	SUNIL MOW M OPO MADAN MILI K MIHU D DAS, SR. ADVOCATE K NADA	MARTO KATO DUGMAR KAMDUK DSGI GA(AP) SC(LAND MANAGEMENT) Y DOLOI
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